

COMMISSIONER OF STATE TAX, MAHARASHTRA STATE, MUMBAI

Vikrikar Bhavan, Mazgaon, Mumbai 400 010, dated the 23rd June 2017.

NOTIFICATION**MAHARASHTRA GOODS AND SERVICE TAX ACT, 2017.**

No. PWR/GST/2017/01/ADM-8.—In exercise of the powers conferred by sub-section (2) of section 4 of the Maharashtra Goods and Services Tax Act, 2017 (Mah. --- of 2017) (hereinafter referred to as “State Tax Act”), the Government of Maharashtra, hereby with effect from the 23rd June 2017 specifies the entire area comprised within the State or, as the case may be, the local area mentioned in column (4) of the Schedule appended hereto, to be areas over which the officers for the time being holding the respective posts stated in column (2) against the said areas, shall have jurisdiction:-

Schedule

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|--|----------------------|--------------------|
| (1) | (2) | (3) | (4) |
| 1. | Assistant Commissioner of State Tax (Commissioner Office), 1 to 15, Mumbai. | CST-ADM-D-001 TO 015 | Whole of the State |
| 2. | Assistant Commissioner of State Tax (Commissioner Office), 16 to 19, Mumbai. | CST-AST-D-001 TO 004 | Whole of the State |
| 3. | Assistant Commissioner of State Tax (Vigilance), 1 to 2, Mumbai. | CST-ADM-D-016 TO 017 | Whole of the State |
| 4. | Assistant Commissioner of State Tax (Internal Audit), 1 to 7, Mumbai. | CST-AUI-D-001 TO 007 | Whole of the State |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|---|----------------------|--|
| (1) | (2) | (3) | (4) |
| 5. | Assistant Commissioner of State Tax (Legal), 1 to 10 (Court Matter), 11 To 20 Mumbai. | CST-LGL-D-001 TO 020 | Whole of the State |
| 6. | Assistant Commissioner of State Tax (Establishment)/ (Training and Publicity), 1 To 11, Mumbai. | SCS-EST-D-001 TO 011 | Whole of the State |
| 7. | Assistant Director (Treasury and Accounts), 1 to 2, Mumbai. | SCS-EST-W-101 TO 102 | Whole of the State |
| 8. | Assistant Commissioner of State Tax (Economic Intelligence Unit), 1 to 13, Mumbai. | SCS-EIU-D-001 TO 013 | Whole of the State |
| 9. | Assistant Commissioner of State Tax (Mahavikas), 1 to 7, Mumbai. | SCS-MHV-D-001 TO 007 | Whole of the State |
| 10. | Assistant Commissioner of State Tax (Public Relations Officer), Mumbai. | MUM-PRO-D-001 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 11. | Assistant Commissioner of State Tax (Registration), 1 To 5, Mumbai. | MUM-VAT-D-101 TO 105 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|---|----------------------|--|
| (1) | (2) | (3) | (4) |
| 12. | Assistant Commissioner of State Tax (Joint Commissioner of State Tax-Registration Office), Mumbai. | MUM-AST-D-101 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 13. | Assistant Commissioner of State Tax (Joint Commissioner of State Tax-Advisory Unit Office), Mumbai. | MUM-AST-D-102 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 14. | Assistant Commissioner of State Tax (704 Unit), 1 To 8, Mumbai. | MUM-VAT-D-201 TO 208 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad |
| 15. | Assistant Commissioner of State Tax (Joint Commissioner of State Tax -704 Unit Office), Mumbai. | MUM-AST-D-201 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 16. | Assistant Commissioner of State Tax (Joint Commissioner of State Tax -Return Office), Mumbai. | MUM-AST-D-301 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 17. | Assistant Commissioner of State Tax (Recovery), 1 To 2, Mumbai. | MUM-VAT-D-501 TO 502 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|--|----------------------|--|
| (1) | (2) | (3) | (4) |
| 18. | Assistant Commissioner of State Tax (Joint Commissioner of State Tax -Recovery Office), Mumbai. | MUM-AST-D-501 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 19. | Assistant Commissioner of State Tax (Joint Commissioner of State Tax -LTU Office), 1 To 4, Mumbai. | MUM-AST-D-601 TO 604 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 20. | Assistant Commissioner of State Tax (Business Audit), 1 To 28, Mumbai. | MUM-VAT-D-801 TO 828 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 21. | Assistant Commissioner of State Tax (Joint Commissioner of State Tax - Business Audit Office), 1 To 2, Mumbai. | MUM-AST-D-801 TO 802 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 22. | Assistant Commissioner of State Tax (Business Audit), 29 To 56, Mumbai. | MUM-VAT-D-829 TO 856 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 23. | Assistant Commissioner of State Tax (Joint Commissioner of State Tax -Business Audit Office), 3 To 4, Mumbai. | MUM-AST-D-803 TO 804 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|--|----------------------|--|
| (1) | (2) | (3) | (4) |
| 24. | Assistant Commissioner of State Tax (Issue Based Business Audit), 1 To 28, Mumbai. | MUM-VAT-D-901 TO 928 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 25. | Assistant Commissioner of State Tax (Joint Commissioner of State Tax- Issue Based Business Audit), 1 To 2, Mumbai. | MUM-AST-D-901 TO 902 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 26. | Assistant Commissioner of State Tax (Refund Audit), 1 To 17, Mumbai. | MUM-VAT-D-701 TO 717 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 27. | Assistant Commissioner of State Tax (Joint Commissioner of State Tax- Refund Audit Office), 1 To 2, Mumbai. | MUM-AST-D-701 TO 702 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 28. | Assistant Commissioner of State Tax (Investigation), 1 To 42, Mumbai. | MUM-INV-D-001 TO 042 | Whole of the State |
| 29. | Assistant Commissioner of State Tax (Non Residential Circle), Mumbai. | MUM-INV-D-043 | Whole of the State |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|--|----------------------|--|
| (1) | (2) | (3) | (4) |
| 30. | Assistant Commissioner of State Tax (Joint Commissioner of State Tax-), Investigation 1 To 2, Mumbai. | MUM-AST-D-001 to 002 | Whole of the State |
| 31. | Assistant Commissioner of State Tax (Border Check Post), 1 To 3, Mumbai. | MUM-BCP-D-001 TO 003 | Whole of the State |
| 32. | Assistant Commissioner of State Tax, C-323, C-348, C-464, 1 To 3, Mumbai. | MUM-BST-D-001 TO 003 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 33. | Assistant Commissioner of State Tax (Joint Commissioner of State Tax-Bombay Sales Tax Act Office), Mumbai. | MUM-AST-D-003 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 34. | Assistant Commissioner of State Tax (Joint Commissioner of State Tax-Survey Office), Mumbai. | MUM-AST-D-004 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 35. | Assistant Commissioner of State Tax (Profession Tax), 1 To 6, Mumbai. | MUM-PTO-D-001 TO 006 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|---|----------------------|--|
| (1) | (2) | (3) | (4) |
| 36. | Assistant Commissioner of State Tax (Joint Commissioner of State Tax) (Profession Tax Office), Mumbai. | MUM-AST-D-005 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 37. | Assistant Commissioner of State Tax (VAT), 1 To 9, Thane. | THA-VAT-D-001 TO 009 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 38. | Assistant Commissioner of State Tax (Investigation), 1 To 6, Thane. | THA-INV-D-001 TO 006 | Whole of the State |
| 39. | Assistant Commissioner of State Tax (Profession Tax), Thane. | THA-PTO-D-001 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 40. | Assistant Commissioner of State Tax , C-606, Thane. | THA-BST-D-001 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 41. | Assistant Commissioner of State Tax (Training and Mahavikas), Thane. | THA-TRA-D-001 | Whole of the State |
| 42. | Assistant Commissioner of State Tax (Internal Audit), Thane. | THA-AUI-D-001 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 43. | Assistant Commissioner of State Tax,(Addl. Commissioner of State Tax Office), Thane. | THA-AST-D-001 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |

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|---------|--|----------------------|---|
| (1) | (2) | (3) | (4) |
| 44. | Assistant Commissioner of State Tax, (Joint Commissioner of State Tax-Vat ADM office), Thane. | THA-AST-D-002 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 45. | Assistant Commissioner of State Tax, (Joint Commissioner of State Tax) (Profession Tax Office), Thane. | THA-AST-D-003 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 46. | Assistant Commissioner of State Tax (VAT), 1 To 10, Kalyan. | KAL-VAT-D-001 TO 010 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad |
| 47. | Assistant Commissioner of State Tax, C-616, Kalyan. | KAL-BST-D-001 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 48. | Assistant Commissioner of State Tax (VAT), 1 To 6, Palghar. | PAL-VAT-D-001 TO 006 | Limit of Greater Mumbai and Revenue Districts of Thane, Palghar and Raigad. |
| 49. | Assistant Commissioner of State Tax (Investigation), 1 To 2, Bhayandar. | BHY-INV-D-001 TO 002 | Whole of the State. |
| 50. | Assistant Commissioner of State Tax (Internal Audit), Bhayandar. | BHY -AUI-D-001 | Limit of Greater Mumbai and Revenue Districts of Thane, Palghar and Raigad. |

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| (1) | (2) | (3) | (4) |
| 51. | Assistant Commissioner of State Tax (Training and Mahavikas), Bhayandar. | BHY -TRA-D-001 | Whole of the State. |
| 52. | Assistant Commissioner of State Tax,(Joint Commissioner of State Tax-VAT ADM office), Bhayandar. | BHY -AST-D-001 | Limit of Greater Mumbai and Revenue Districts of Thane, Palghar and Raigad. |
| 53. | Assistant Commissioner of State Tax (VAT), 1 To 9, Bhayandar. | BHY-VAT-D-001 TO 009 | Limit of Greater Mumbai and Revenue Districts of Thane, Palghar and Raigad. |
| 54. | Assistant Commissioner of State Tax (VAT), 1 To 9, Raigad. | RAI-VAT-D-001 TO 009 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 55. | Assistant Commissioner of State Tax , C-509, Raigad. | RAI-BST-D-001 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 56. | Assistant Commissioner of State Tax, (Joint Commissioner of State Tax -VAT ADM Office), Raigad. | RAI-AST-D-001 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 57. | Assistant Commissioner of State Tax (Training and Mahavikas), Raigad. | RAI-TRA-D-001 | Whole of the State. |
| 58. | Assistant Commissioner of | RAI-AUI-D-001 | Limit of Greater Mumbai and Revenue |

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| (1) | (2) | (3) | (4) |
| | State Tax (Internal Audit), Raigad. | | Districts of Thane and Raigad. |
| 59. | Assistant Commissioner of State Tax (Investigation), 1 To 3, Raigad. | RAI-INV-D-001 TO 003 | Whole of the State. |
| 60. | Assistant Commissioner of State Tax (VAT) 1, Alibag. | ALI-VAT-D-001 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 61. | Assistant Commissioner of State Tax,(Addl. Commissioner of State Tax Office), Pune. | PUN-AST-D-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 62. | Assistant Commissioner of State Tax, (Joint Commissioner of State Tax- LTU Office), 1 To 2, Pune. | PUN-AST-D-002 TO 003 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 63. | Assistant Commissioner of State Tax, (Joint Commissioner of State Tax- Profession Tax Office), Pune. | PUN-AST-D-004 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 64. | Assistant Commissioner of State Tax (Training and Mahavikas), Pune. | PUN-TRA-D-001 | Whole of the State. |

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| (1) | (2) | (3) | (4) |
| 65. | Assistant Commissioner of State Tax (Internal Audit), Pune. | PUN-AUI-D-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 66. | Assistant Commissioner of State Tax (Pay Unit), Pune. | PUN-ESO-D-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 67. | Assistant Commissioner of State Tax (Profession Tax), Pune. | PUN-PTO-D-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad |
| 68. | Assistant Commissioner of State Tax, (Registration), 1 To 2, Pune. | PUN-VAT-D-101 TO 102 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 69. | Assistant Commissioner of State Tax (Recovery), 1 To 2, Pune. | PUN-VAT-D-501 TO 502 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

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| (1) | (2) | (3) | (4) |
| 70. | Assistant Commissioner of State Tax (C-731), Pune. | PUN-BST-D-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 71. | Assistant Commissioner of State Tax , (Joint Commissioner of State Tax -VAT ADM Office), Pune. | PUN-AST-D-005 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 72. | Assistant Commissioner of State Tax (Investigation), 1 To 8, Pune. | PUN-INV-D-001 TO 008 | Whole of the State. |
| 73. | Assistant Commissioner of State Tax, (Joint Commissioner of State Tax- Business Audit office), Pune. | PUN-AST-D-006 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 74. | Assistant Commissioner of State Tax , (Joint Commissioner of State Tax-Refund Audit Office), Pune. | PUN-AST-D-007 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|--|----------------------|--|
| (1) | (2) | (3) | (4) |
| 75. | Assistant Commissioner of State Tax (Issue Based Business Audit), 1 To 2, Pune. | PUN-VAT-D-901 TO 902 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 76. | Assistant Commissioner of State Tax (704 Unit), 1 To 3, Pune. | PUN-VAT-D-201 TO 203 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 77. | Assistant Commissioner of State Tax (Business Audit), 1 To 23, Pune. | PUN-VAT-D-801 TO 823 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 78. | Assistant Commissioner of State Tax (Refund Audit and Cross Check Unit), 1 To 9, Pune. | PUN-VAT-D-701 TO 709 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 79. | Assistant Commissioner of State Tax (Package Scheme of Incentives), 1 To 2, Pune. | PUN-VAT-D-001 TO 002 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

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|---------|--|----------------------|--|
| (1) | (2) | (3) | (4) |
| 80. | Assistant Commissioner of State Tax (Border Check Post), Kagal/Chandgad, Kolhapur. | KOL-BCP-D-001 | Whole of the State. |
| 81. | Assistant Commissioner of State Tax (VAT), 1 To 12, Kolhapur. | KOL-VAT-D-001 TO 012 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 82. | Assistant Commissioner of State Tax (Investigation) 1 To 3, Kolhapur. | KOL-INV-D-001 TO 003 | Whole of the State. |
| 83. | Assistant Commissioner of State Tax , C-851, Kolhapur.. | KOL-BST-D-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 84. | Assistant Commissioner of State Tax (Internal Audit), 1 To 2, Kolhapur. | KOL-AUI-D-001 TO 002 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 85. | Assistant Commissioner of State Tax(Training and Mahavikas), Kolhapur. | KOL-TRA-D-001 | Whole of the State. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|--|----------------------|--|
| (1) | (2) | (3) | (4) |
| 86. | Assistant Commissioner of State Tax, (Addl. Commissioner of State Tax Office), Kolhapur. | KOL-AST-D-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 87. | Assistant Commissioner of State Tax , (Joint Commissioner of State Tax-VAT ADM Office), Kolhapur. | KOL-AST-D-002 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 88. | Assistant Commissioner of State Tax , (Joint Commissioner of State Tax) (Profession Tax Office), Kolhapur. | KOL-AST-D-003 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 89. | Assistant Commissioner of State Tax (VAT) 1 To 4, Satara. | SAT-VAT-D-001 TO 004 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 90. | Assistant Commissioner of State Tax (VAT), 1 To 5, Sangli. | SAN-VAT-D-001 TO 005 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|---|----------------------|--|
| (1) | (2) | (3) | (4) |
| 91. | Assistant Commissioner of State Tax (VAT), 1 To 3, Ratnagiri. | RAT-VAT-D-001 TO 003 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 92. | Assistant Commissioner of State Tax (VAT), 1 To 2, Oras. | ORA-VAT-D-001 TO 002 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 93. | Assistant Commissioner of State Tax (VAT) 1 To 5, Solapur. | SOL-VAT-D-001 TO 005 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 94. | Assistant Commissioner of State Tax , (Joint Commissioner of State Tax -VAT ADM Office), Solapur. | SOL-AST-D-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 95. | Assistant Commissioner of State Tax(Training and Mahavikas), Solapur. | SOL-TRA-D-001 | Whole of the State. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|--|----------------------|--|
| (1) | (2) | (3) | (4) |
| 96. | Assistant Commissioner of State Tax(Investigation) 1 To 2, Solapur. | SOL-INV-D-001 TO 002 | Whole of the State. |
| 97. | Assistant Commissioner of State Tax (VAT ADM), Barshi. | BAR-VAT-D-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 98. | Assistant Commissioner of State Tax (VAT ADM), Osmanabad. | OSM-VAT-D-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 99. | Assistant Commissioner of State Tax (VAT), 1 To 12, Nashik. | NAS-VAT-D-001 TO 012 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 100. | Assistant Commissioner of State Tax (Investigation), 1 To 3, Nashik. | NAS-INV-D-001 TO 003 | Whole of the State. |
| 101. | Assistant Commissioner of State Tax , C-801, Nashik. | NAS-BST-D-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|---|----------------|--|
| (1) | (2) | (3) | (4) |
| 102. | Assistant Commissioner of State Tax(Training and Mahavikas), Nashik. | NAS-TRA-D-001 | Whole of the State. |
| 103. | Assistant Commissioner of State Tax (Internal Audit), Nashik. | NAS-AUI-D-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 104. | Assistant Commissioner of State Tax , (Addl. Commissioner of State Tax Office), Nashik. | NAS-AST-D-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 105. | Assistant Commissioner of State Tax , (Joint Commissioner of State Tax-VAT ADM Office), Nashik. | NAS-AST-D-002 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 106. | Assistant Commissioner of State Tax ,(Joint Commissioner of State Tax)-(Profession Tax Office), Nashik. | NAS-AST-D-003 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|--|----------------------|--|
| (1) | (2) | (3) | (4) |
| 107. | Assistant Commissioner of State Tax (VAT), Malegaon. | MAL-VAT-D-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 108. | Assistant Commissioner of State Tax (VAT), 1 To 5, Ahemadnagar. | AHM-VAT-D-001 TO 005 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 109. | Assistant Commissioner of State Tax (VAT), 1 to 4 Dhule. | DHU-VAT-D-001 TO 004 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 110. | Assistant Commissioner of State Tax (Investigation), 1 To 2, Jalgaon. | JAG-INV-D-001 TO 002 | Whole of the State. |
| 111. | Assistant Commissioner of State Tax (Internal Audit), Jalgaon. | JAG-AUI-D-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 112. | Assistant Commissioner of State Tax (Tranning and Mahavikas), Jalgaon. | JAG-TRA-D-001 | Whole of the State. |

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| (1) | (2) | (3) | (4) |
| 113. | Assistant Commissioner of State Tax, (Joint Commissioner of State Tax - VAT ADM Office), Jalgaon Division, Jalgaon. | JAG-AST-D-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 114. | Assistant Commissioner of State Tax (VAT ADM), Nandurbar. | NAD-VAT-D-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 115. | Assistant Commissioner of State Tax (VAT), 1 To 10, Jalgaon. | JAG-VAT-D-001 TO 010 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 116. | Assistant Commissioner of State Tax , C-817, Jalgaon. | JAG-BST-D-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 117. | Assistant Commissioner of State Tax (VAT), 1 To 10, Aurangabad. | AUR-VAT-D-001 TO 010 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

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| (1) | (2) | (3) | (4) |
| 118. | Assistant Commissioner of State Tax(Investigation), 1 and 2, Aurangabad. | AUR-INV-D-001 TO 002 | Whole of the State. |
| 119. | Assistant Commissioner of State Tax , C-903, Aurangabad. | AUR-BST-D-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 120. | Assistant Commissioner of State Tax (Legal), Aurangabad. | AUR-LGL-D-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 121. | Assistant Commissioner of State Tax(Training and Mahavikas), Aurangabad. | AUR-TRA-D-001 | Whole of the State. |
| 122. | Assistant Commissioner of State Tax (Internal Audit), Aurangabad. | AUR-AUI-D-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 123. | Assistant Commissioner of State Tax, (Profession Tax), Aurangabad. | AUR-PTO-D-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|---|----------------------|--|
| (1) | (2) | (3) | (4) |
| 124. | Assistant Commissioner of State Tax, (Joint Commissioner of State Tax-VATADM Office), Aurangabad. | AUR-AST-D-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 125. | Assistant Commissioner of State Tax (VAT ADM), Beed. | BEE-VAT-D-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 126. | Assistant Commissioner of State Tax (VAT) 1 To 2, Jalna. | JAL-VAT-D-001 TO 002 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 127. | Assistant Commissioner of State Tax (Legal), Nagpur. | NAG-LGL-D-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 128. | Assistant Commissioner of State Tax(Training and Mahavikas), Nagpur. | NAG-TRA-D-001 | Whole of the State. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|---|----------------------|--|
| (1) | (2) | (3) | (4) |
| 129. | Assistant Commissioner of State Tax (Internal Audit), Nagpur. | NAG-AUI-D-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 130. | Assistant Commissioner of State Tax ,(Addl. Commissioner of State Tax Office), Nagpur. | NAG-AST-D-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 131. | Assistant Commissioner of State Tax ,(Joint Commissioner of State Tax)-(Profession Tax Office), Nagpur. | NAG-AST-D-002 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 132. | Assistant Commissioner of State Tax (VAT), 1 To 14, Nagpur. | NAG-VAT-D-001 TO 014 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 133. | Assistant Commissioner of State Tax (Investigation) 1 To 3, Nagpur. | NAG-INV-D-001 TO 003 | Whole of the State. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|---|----------------------|--|
| (1) | (2) | (3) | (4) |
| 134. | Assistant Commissioner of State Tax, C-951, Nagpur. | NAG-BST-D-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 135. | Assistant Commissioner of State Tax (Establishment), - Nagpur. | NAG-ESO-D-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 136. | Assistant Commissioner of State Tax, (Joint Commissioner of State Tax- VAT ADM Office), Nagpur. | NAG-AST-D-003 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 137. | Assistant Commissioner of State Tax (VAT) 1 To 3, Chandrapur. | CHA-VAT-D-001 TO 003 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 138. | Assistant Commissioner of State Tax (VAT) 1, Devari, Gondia. | GON-BCP-D-001 | Whole of the State |
| 139. | Assistant Commissioner of State Tax (VAT) 1 To 2, Gondia. | GON-VAT-D-001 TO 002 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|---|----------------------|--|
| (1) | (2) | (3) | (4) |
| 140. | Assistant Commissioner of State Tax (VAT), Gadchiroli. | GAD-VAT-D-001 | Whole of the State. |
| 141. | Assistant Commissioner of State Tax (VAT ADM), Wardha. | WAR-VAT-D-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 142. | Assistant Commissioner of State Tax (VAT ADM), Bhandara. | BHA-VAT-D-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 143. | Assistant Commissioner of State Tax , C-964, Amravati. | AMR-BST-D-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 144. | Assistant Commissioner of State Tax (VAT) 1 To 4, Amravati. | AMR-VAT-D-001 TO 004 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|---|----------------------|--|
| (1) | (2) | (3) | (4) |
| 145. | Assistant Commissioner of State Tax (Investigation), 1 To 2, Amravati. | AMR-INV-D-001 TO 002 | Whole of the State. |
| 146. | Assistant Commissioner of State Tax(Training and Mahavikas), Amravati. | AMR-TRA-D-001 | Whole of the State. |
| 147. | Assistant Commissioner of State Tax , (Joint Commissioner of State Tax (VAT ADM) Office), Amravati. | AMR-AST-D-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 148. | Assistant Commissioner of State Tax (VAT), 1 To 4, Yavatmal | YAV-VAT-D-001 TO 004 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 149. | Assistant Commissioner of State Tax (VAT) 1 To 3, Khamgaon. | KHA-VAT-D-001 TO 003 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 150. | Assistant Commissioner of State Tax (VAT) 1 To 3, Akola. | AKO-VAT-D-001 TO 003 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|---|----------------------|--|
| (1) | (2) | (3) | (4) |
| 151. | Assistant Commissioner of State Tax (VAT ADM), Washim. | WAS-VAT-D-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 152. | Assistant Commissioner of State Tax (VAT), 1 To 3, Nanded. | NAN-VAT-D-001 TO 003 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 153. | Assistant Commissioner of State Tax(Investigation), 1 To 2, Nanded. | NAN-INV-D-001 TO 002 | Whole of the State. |
| 154. | Assistant Commissioner of State Tax(Training and Mahavikas), Nanded. | NAN-TRA-D-001 | Whole of the State. |
| 155. | Assistant Commissioner of State Tax , (Joint Commissioner of State Tax [VAT ADM] Office), Nanded. | NAN-AST-D-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 156. | Assistant Commissioner of State Tax (VAT ADM), Parbhani. | PAR-VAT-D-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|--|----------------------|--|
| (1) | (2) | (3) | (4) |
| 157. | Assistant Commissioner of State Tax (VAT) 1 To 2, Latur. | LAT-VAT-D-001 TO 002 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 158. | Assistant Commissioner of State Tax (VAT) 1, Hingoli. | HIN-VAT-D-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 159. | State Tax Officer (Commissioner Office) 1 To 5, Mumbai. | CST-ADM-C-001 TO 005 | Whole of the State. |
| 160. | State Tax Officer (Vigilance), Mumbai. | CST-ADM-C-006 | Whole of the State. |
| 161. | State Tax Officer (Internal Audit) 1 To 7, Mumbai. | CST-AUI-C-001 TO 007 | Whole of the State. |
| 162. | State Tax Officer (Establishment-CST Office), Mumbai. | CST-ESO-C-001 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 163. | Establishment Officer (Commissioner Office), Mumbai. | CST-DDO-C-001 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|--|----------------------|--|
| (1) | (2) | (3) | (4) |
| 164. | State Tax Officer (Establishment)/(Training and Publicity) 1 To 6, Mumbai. | SCS-EST-C-001 TO 006 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 165. | State Tax Officer(EIU Unit) 1 To 10, Mumbai. | SCS-EIU-C-001 TO 010 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 166. | Establishment Officer, (Special Commissioner Office), Mumbai. | SCS-DDO-C-002 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 167. | State Tax Officer (Security) 1 To 2, Mumbai. | MUM-PRO-C-001 TO 002 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 168. | Establishment Officer (PRO and Security), Mumbai. | MUM-DDO-C-003 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 169. | State Tax Officer(Registration), 1 To 51, Mumbai. | MUM-VAT-C-101 TO 151 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 170. | Establishment Officer, (Registration), Mumbai. | MUM-DDO-C-004 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 171. | State Tax Officer (Return) 1 To 22, Mumbai. | MUM-VAT-C-301 TO 322 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 172. | Establishment Officer,(Return and 704 Unit), Mumbai. | MUM-DDO-C-005 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|---|-----------------------------------|--|
| (1) | (2) | (3) | (4) |
| 173. | State Tax Officer (704 Unit), 1 To 8, Mumbai. | MUM-VAT-C-201 TO 208 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 174. | State Tax Officer(Recovery) 1 To 15, Mumbai. | MUM-VAT-C-501 TO 515 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 175. | Establishment Officer,(Recovery), Mumbai. | MUM-DDO-C-006 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 176. | State Tax Officer (Large Tax Payer Unit), 1 To 10, Mumbai. | MUM-VAT-C-601 TO 610 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 177. | Establishment Officer, (Large Tax Payer Unit), Mumbai. | MUM-DDO-C-007 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 178. | State Tax Officer (Business Audit), 1 To 28 and 57 To 61, Mumbai. | MUM-VAT-C-801 TO 828 & 857 TO 861 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 179. | Establishment Officer,(Business Audit),1 and 2, Mumbai. | MUM-DDO-C-008 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 180. | State Tax Officer, (Business Audit), 29 To 56 and 62 To 63, Mumbai. | MUM-VAT-C-829 TO 856 & 862 TO 863 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 181. | Establishment Officer,(Business Audit) 3 and 4, Mumbai. | MUM-DDO-C-009 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|--|----------------------|--|
| (1) | (2) | (3) | (4) |
| 182. | State Tax Officer (Issue Based Business Unit), 1 To 42, Mumbai. | MUM-VAT-C-901 TO 942 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 183. | Establishment Officer,(Issue Based Business Unit), Mumbai. | MUM-DDO-C-010 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 184. | State Tax Officer, (Refund Audit) 1 To 50, Mumbai. | MUM-VAT-C-701 TO 750 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 185. | State Tax Officer (Cross Check Section) 1 To 9, Mumbai. | MUM-CRC-C-401 TO 409 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 186. | Establishment Officer,(Refund Audit and Cross Check Section), Mumbai. | MUM-DDO-C-011 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 187. | State Tax Officer, (NRC Circle), Mumbai. | MUM-INV-C-001 | Whole of the State. |
| 188. | Establishment Officer,(Investigation), Mumbai. | MUM-DDO-C-012 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 189. | State Tax Officer (Border Check Post) 1 To 36, Mumbai. | MUM-BCP-C-001 TO 036 | Whole of the State. |
| 190. | State Tax Officer (Office of the Joint Commissioner of State Tax) (Border Check PostOffice), 1 To 2, Mumbai. | MUM-BCP-C-037 TO 038 | Whole of the State. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|--|----------------------|--|
| (1) | (2) | (3) | (4) |
| 191. | Establishment Officer (Border Check Post), Mumbai. | MUM-DDO-C-013 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 192. | State Tax Officer(Recovery), 1 To 5, Mumbai. | MUM-BST-C-001 TO 005 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 193. | State Tax Officer, D-1036, D-1040, D-1041, D-1052, D-1075, D-1092, D-1122, D-1142, D-1165, D-1187, Mumbai. | MUM-BST-C-006 TO 015 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 194. | Establishment Officer (Bombay Sales Tax Act), Mumbai. | MUM-DDO-C-014 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 195. | State Tax Officer (Survey), 1 To 20, Mumbai. | MUM-SUR-C-001 TO 020 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 196. | Establishment Officer (Survey and Security), Mumbai. | MUM-DDO-C-015 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 197. | State Tax Officer (Profession Tax), 1 To 31, Mumbai. | MUM-PTO-C-001 TO 031 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 198. | Establishment Officer (Profession Tax), Mumbai. | MUM-DDO-C-016 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|---|----------------------|--|
| (1) | (2) | (3) | (4) |
| 199. | State Tax Officer (Internal Audit), Thane. | THA-AUI-C-001 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 200. | State Tax Officer (Survey), 1 To 2, Thane. | THA-SUR-C-001 TO 002 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 201. | State Tax Officer (PRO and Office Administration), Thane. | THA-PRO-C-001 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 202. | State Tax Officer(Profession Tax), 1 To 2, Thane. | THA-PTO-C-001 TO 002 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 203. | State Tax Officer (VAT), 1 To 22, Thane. | THA-VAT-C-001 TO 022 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 204. | State Tax Officer D-1301, Thane. | THA-BST-C-001 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 205. | Establishment Officer, State Tax Office, Thane. | THA-DDO-C-001 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 206. | State Tax Officer D- 1313, Kalyan. | KAL-BST-C-001 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 207. | State Tax Officer(Profession Tax), 1 To 4, Kalyan. | KAL-PTO-C-001 TO 004 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|--|----------------------|---|
| (1) | (2) | (3) | (4) |
| 208. | State Tax Officer (Survey) 1 To 2, Kalyan. | KAL-SUR-C-001 TO 002 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 209. | State Tax Officer (VAT) 1To 32, Kalyan. | KAL-VAT-C-001 TO 032 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 210. | Establishment Officer, State Tax Office, Kalyan. | KAL-DDO-C-001 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 211. | State Tax Officer (Border Check Post) 1 To 6, Achhad, Palghar. | BHY-BCP-C-001 TO 006 | Whole of the State. |
| 212. | State Tax Officer D-1330, Palghar. | PAL-BST-C-001 | Limit of Greater Mumbai and Revenue Districts of Thane, Palghar and Raigad. |
| 213. | State Tax Officer(Profession Tax), Palghar. | PAL-PTO-C-001 | Limit of Greater Mumbai and Revenue Districts of Thane, Palghar and Raigad. |
| 214. | State Tax Officer(Survey), Palghar. | PAL-SUR-C-001 | Limit of Greater Mumbai and Revenue Districts of Thane, Palghar and Raigad. |
| 215. | State Tax Officer(VAT) 1 To 8, Palghar. | PAL-VAT-C-001 TO 008 | Limit of Greater Mumbai and Revenue Districts of Thane, Palghar and Raigad. |
| 216. | State Tax Officer (Internal Audit), Bhayandar. | BHY-AUI-C-001 | Limit of Greater Mumbai and Revenue Districts of Thane, Palghar and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|---|----------------------|---|
| (1) | (2) | (3) | (4) |
| 217. | Establishment Officer, State Tax Office, Palghar. | PAL-DDO-C-001 | Limit of Greater Mumbai and Revenue Districts of Thane, Palghar and Raigad. |
| 218. | State Tax Officer D-1337, Bhayandar. | BHY-BST-C-001 | Limit of Greater Mumbai and Revenue Districts of Thane, Palghar and Raigad. |
| 219. | State Tax Officer(Profession Tax), 1 To 2, Bhayandar. | BHY-PTO-C-001 TO 002 | Limit of Greater Mumbai and Revenue Districts of Thane, Palghar and Raigad. |
| 220. | State Tax Officer(Survey), Bhayandar. | BHY-SUR-C-001 | Limit of Greater Mumbai and Revenue Districts of Thane, Palghar and Raigad. |
| 221. | State Tax Officer(VAT) 1 To 21, Bhayandar. | BHY-VAT-C-001 TO 021 | Limit of Greater Mumbai and Revenue Districts of Thane, Palghar and Raigad. |
| 222. | Establishment Officer, State Tax Office, Bhayandar. | BHY-DDO-C-001 | Limit of Greater Mumbai and Revenue Districts of Thane, Palghar and Raigad. |
| 223. | State Tax Officer D-1197, D-1215 and D-1344, Raigad. | RAI-BST-C-001 TO 003 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 224. | State Tax Officer, (Profession) 1 To 3, Raigad | RAI-PTO-C-001 TO 003 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 225. | State Tax Officer (Survey) 1 To 2, Raigad | RAI-SUR-C-001 TO 002 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|--|-----------------------|--|
| (1) | (2) | (3) | (4) |
| 226. | State Tax Officer(VAT) 1 To 25, Belapur. | RAI-VAT-C-001 TO 025 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 227. | Establishment Officer, State Tax Office, Raigad. | RAI-DDO-C-001 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 228. | State Tax Officer (Profession Tax), Alibag. | ALI-PTO-C-001 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 229. | State Tax Officer(Survey), Alibag. | ALI-SUR-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 230. | State Tax Officer (VAT) 1 To 4, Alibag. | ALI-VAT-C-001 TO 004 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 231. | Establishment Officer, State Tax Office, Alibag. | ALI-DDO-C-001 | Limit of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 232. | State Tax Officer (Profession Tax), 1 To 16, Pune. | PUN-PTO-C-001 TO 016. | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|--|----------------------|--|
| (1) | (2) | (3) | (4) |
| 233. | State Tax Officer (Internal Audit), Pune. | PUN-AUI-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 234. | State Tax Officer (Large Tax Payer Unit) 1 To 4, Pune. | PUN-VAT-C-601 to 604 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 235. | State Tax Officer (PRO and Office Administration), Pune. | PUN-PRO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 236. | Establishment Officer-1, State Tax Office, Pune. | PUN-DDO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 237. | State Tax Officer (Registration) 1 To 24, Pune. | PUN-VAT-C-101 TO 124 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|--|----------------------|--|
| (1) | (2) | (3) | (4) |
| 238. | State Tax Officer (Return) 1 To 9, Pune. | PUN-VAT-C-301 TO 309 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 239. | State Tax Officer (Recovery) 1 To 8, Pune. | PUN-VAT-C-501 TO 508 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 240. | State Tax Officer (Survey) 1 To 4, Pune. | PUN-SUR-C-001 TO 004 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 241. | State Tax Officer, D-1403, D-1413, D-1421, D-1441, D-1451, Pune. | PUN-BST-C-001 TO 005 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 242. | Establishment Officer-2, State Tax Office, Pune | PUN-DDO-C-002 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|--|----------------------|--|
| (1) | (2) | (3) | (4) |
| 243. | State Tax Officer (Issue Based Business Audit), 1 To 11, Pune. | PUN-VAT-C-901 TO 911 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 244. | State Tax Officer, (704 Unit) 1 To 2, Pune. | PUN-VAT-C-201 TO 202 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 245. | State Tax Officer (Business Audit), 1 To 35, Pune. | PUN-VAT-C-801 TO 835 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 246. | State Tax Officer (Refund Audit) 1 To 14, Pune. | PUN-VAT-C-701 TO 714 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 247. | State Tax Officer (Cross Check Section) 1 To 2, Pune. | PUN-CRC-C-401 TO 402 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|---|-----------------------|--|
| (1) | (2) | (3) | (4) |
| 248. | Establishment Officer-3, State Tax Office, Pune. | PUN-DDO-C-003 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 249. | State Tax Officer, (Border Check Post), 1 To 5, Chandgad, Kolhapur. | KOL-BCP-C-001 TO 005 | Whole of the State. |
| 250. | State Tax Officer (Profession Tax), 1 To 2, Kolhapur. | KOL-PTO-C-001 TO 002. | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 251. | State Tax Officer (Survey) 1 To 2, Kolhapur. | KOL-SUR-C-001 TO 002 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 252. | State Tax Officer, (Internal Audit), 1 To 3, Kolhapur. | KOL-AUI-C-001 TO 003 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|---|---|--|
| (1) | (2) | (3) | (4) |
| 253. | State Tax Officer (VAT) 1 To 2, 6 To 11, 14 To 19, 21 To 22, 24 To 37, 40 To 41 and 45, Kolhapur. | KOL-VAT-C-001 TO 002, C-006 TO 011, C-014 TO 019, C-021 TO 022, C-024 TO 037, C-040 TO 041, & 045 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 254. | Establishment Officer, State Tax Office, Kolhapur. | KOL-DDO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 255. | State Tax Officer D-1569, Satara. | SAT-BST-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 256. | State Tax Officer (Profession Tax), Satara. | SAT-PTO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 257. | State Tax Officer (Survey), Satara. | SAT-SUR-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|---|-------------------------|--|
| (1) | (2) | (3) | (4) |
| 258. | State Tax Officer (VAT), 1 To 12, Satara. | SAT-VAT-C-001 TO 012 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 259. | Establishment Officer, State Tax Office, Satara. | SAT-DDO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 260. | State Tax Officer , D-1575, Sangli. | SAN-BST-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad |
| 261. | State Tax Officer (Profession Tax), 1 To 2, Sangli. | SAN-PTO-C-001 TO 002 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 262. | State Tax officer, (Survey), Sangli. | SAN-SUR-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|---|----------------------|--|
| (1) | (2) | (3) | (4) |
| 263. | State Tax Officer, (VAT) 1 To 17, Sangali. | SAN-VAT-C-001 TO 017 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 264. | Establishment Officer, State Tax Office, Sangali. | SAN-DDO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 265. | State Tax Officer, D-1583, Ratnagiri. | RAT-BST-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 266. | State Tax Officer, (Profession Tax) Ratnagiri. | RAT-PTO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 267. | State Tax Officer, (Survey) Ratnagiri. | RAT-SUR-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|--|----------------------|--|
| (1) | (2) | (3) | (4) |
| 268. | State Tax officer, (VAT), 1 To 6 Ratnagiri. | RAT-VAT-C-001 TO 006 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 269. | State Tax Office (Establishment), Ratnagiri. | RAT-DDO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 270. | State Tax Officer, (Profession Tax), Oras. | ORA-PTO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 271. | State Tax Officer, (Survey), Oras. | ORA-SUR-C-001 | Whole of the State. |
| 272. | State Tax Officer, (VAT), 1 To 3, Oras. | ORA-VAT-C-001 TO 003 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 273. | Establishment Officer, State Tax Office, Oras. | ORA-DDO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|---|----------------------|--|
| (1) | (2) | (3) | (4) |
| 274. | State Tax officer, (Border Check Post), 1 To 3 Bargaon, Nashik. | NAS-BCP-C-001 TO 003 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 275. | State Tax officer (Profession), 1 to 4 Nashik | NAS-PTO-C-001 TO 004 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 276. | State Tax officer, D-1501, Nashik. | NAS-BST-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 277. | State Tax officer, (Survey), 1 To 2, Nashik. | NAS-SUR-C-001 TO 002 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 278. | State Tax officer, (VAT), 1 To 25, Nashik. | NAS-VAT-C-001 TO 025 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|---|------------------------------|--|
| (1) | (2) | (3) | (4) |
| 279. | State Tax officer, (Internal Audit), 1 To 2, Nashik. | NAS-AUI-C-001 TO 002 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 280. | Establishment Officer, State Tax Office, Nashik. | NAS-DDO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 281. | State Tax officer (Profession), Malegaon. | NAS-PTO-C-001 TO 002 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 282. | State Tax officer, (Survey), Nashik | MAL-SUR-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 283. | State Tax officer (VAT) 001 and 003 To 007, Malegaon. | MAL-VAT-C-001 & C-003 TO 007 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|--|-----------------------|--|
| (1) | (2) | (3) | (4) |
| 284. | Establishment Officer, State Tax Office, Malegaon. | MAL-DDO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 285. | State Tax Officer (Profession Tax) 1 To 2, Aahamadnagar. | AHM-PTO-C-001 TO 002. | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 286. | State Tax officer, (Survey), Ahemadnagar. | AHM-SUR-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad |
| 287. | State Tax officer, D-1521, Ahemadnagar. | AHM-BST-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 288. | State Tax officer, (VAT), 1 To 12, Ahemadnagar. | AHM-VAT-C-001 TO 012 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|--|--|--|
| (1) | (2) | (3) | (4) |
| 289. | Establishment Officer, State Tax Office, Ahemadnagar | AHM-DDO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 290. | State Tax Officer, D-1513, Dhule. | DHU-BST-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 291. | Profession Tax Officer, Dhule. | DHU-PTO-C-001 | Whole of the State. |
| 292. | State Tax Officer, (VAT), 1,3 To 4 and 7 To 10, Dhule. | DHU-VAT-C-001, C-003 TO 004 & C-007 TO 010 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 293. | Establishment Officer, State Tax Office, Dhule. | DHU-DDO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 294. | (Stat Tax Officer), (Border Check Post) 1 and 3 To 5, Navapur, Akkalkuva, Nandurbar. | NAD-BCP-C-001 & C-003 TO 005 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|---|----------------------|--|
| (1) | (2) | (3) | (4) |
| 295. | State Tax officer, (VAT) 1 To 2, Nadurbar. | NAD-VAT-C-001 TO 002 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 296. | State Tax officer (Profession), Nandurbar | NAD-PTO-C-001 | Whole of the State. |
| 297. | State Tax officer, (Survey), Nandurbar. | NAD-SUR-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 298. | Establishment Officer, State Tax Office, Nandurbar | NAD-DDO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 299. | State Tax Officer, (Border Check Post) 1 To 5, Purnad/Chorvad, Jalgaon. | JAG-BCP-C-001 TO 005 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 300. | State Tax officer (Profession), 001 to 002, Jalgaon. | JAG-PTO-C-001 TO 002 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|---|----------------------|--|
| (1) | (2) | (3) | (4) |
| 301. | State Tax officer (Survey), Jalgaon. | JAG-SUR-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 302. | State Tax officer, (VAT), 1 To 14, Jalgaon. | JAG-VAT-C-001 TO 014 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad |
| 303. | Establishment Officer, State Tax Office, Jalgaon. | JAG-DDO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 304. | State Tax officer (Profession), 1 To 3, Aurangabad. | AUR-PTO-C-001 TO 003 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 305. | State Tax officer, (Survey), Aurangabad. | AUR-SUR-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|--|----------------------|--|
| (1) | (2) | (3) | (4) |
| 306. | State Tax officer, D-1601, Aurangabad. | AUR-BST-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 307. | State Tax officer, (VAT), 1 To 19, Aurangabad. | AUR-VAT-C-001 TO 019 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 308. | State Tax officer, (Office of The Joint Commissioner of State Tax, VAT ADM), Aurangabad. | AUR-AST-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 309. | Establishment Officer, State Tax Office, Aurangabad. | AUR-DDO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 310. | State Tax officer (Profession), Beed. | BEE-PTO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|---|----------------------|--|
| (1) | (2) | (3) | (4) |
| 311. | State Tax officer, (Survey), Beed. | BEE-SUR-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 312. | State Tax officer, (VAT), 1 To 4, Beed. | BEE-VAT-C-001 TO 004 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 313. | Establishment Officer, State Tax Office, Beed. | BEE-DDO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 314. | State Tax officer, (Border Check Post), 1 To 6 Marwade/Mandup, Solapur. | SOL-BCP-C-001 TO 006 | Whole of the State. |
| 315. | State Tax officer, D-1453, Solapur. | SOL-BST-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|---|-----------------------|--|
| (1) | (2) | (3) | (4) |
| 316. | State Tax officer, (Survey), Solapur. | SOL-SUR-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 317. | State Tax officer (Profession), 1 To 2, Solapur. | SOL-PTO-C-001 TO 002. | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 318. | State Tax officer, (VAT), 1 To 13, Solapur. | SOL-VAT-C-001 TO 013 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 319. | State Tax Officer (Internal Audit), Solapur. | SOL-AUI-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 320. | Establishment Officer, State Tax Office, Solapur. | SOL-DDO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|---|----------------------|--|
| (1) | (2) | (3) | (4) |
| 321. | State Tax officer (Profession), Barshi. | BAR-PTO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 322. | State Tax Officer (Survey), Barshi. | BAR-SUR-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 323. | State Tax Officer (VAT), 1 TO 2, Barshi. | BAR-VAT-C-001 TO 002 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 324. | Establishment Officer, State Tax Office, Barshi. | BAR-DDO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 325. | State Tax Officer (Border Check Post). 1 To 3, Umarga, Osmanabad. | OSM-BCP-C-001 TO 003 | Whole of the State. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|---|----------------------|--|
| (1) | (2) | (3) | (4) |
| 326. | State Tax Officer (VAT), 1 TO 2, Osmanabad. | OSM-VAT-C-001 TO 002 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 327. | State Tax officer (Profession), Osamanabad. | OSM-PTO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 328. | State Tax Officer (Survey), Osmanabad. | OSM-SUR-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 329. | Establishment Officer, State Tax Office, Osmanabad. | OSM-DDO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 330. | State Tax officer (Establishment), Jalna. | JAL-DDO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|--|----------------------|--|
| (1) | (2) | (3) | (4) |
| 331. | State Tax Officer (Survey), Jalna. | JAL-SUR-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 332. | State Tax Officer (VAT), 1 TO 3, Jalna. | JAL-VAT-C-001 TO 003 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 333. | State Tax officer (Profession), Jalna. | JAL-PTO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 334. | State Tax officer (Profession), 1 To 5, Nagpur. | NAG-PTO-C-001 TO 005 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 335. | State Tax Officer (Internal Audit), 1 To 2 Nagpur. | NAG-AUI-C-001 TO 002 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|---|----------------------|--|
| (1) | (2) | (3) | (4) |
| 336. | State Tax Officer (Border Check Post). 1To 9, Manegaon, Savner, Goods Transport Center (Air), Nagpur. | NAG-BCP-C-001 TO 009 | Whole of the State. |
| 337. | State Tax Officer (PRO And Office Administration), Nagpur. | NAG-PRO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 338. | Establishment Officer 1, State Tax Office, Nagpur | NAG-DDO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 339. | State Tax Officer (Survey), 1 to 2, Nagpur. | NAG-SUR-C-001 TO 002 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 340. | State Tax Officer D-1659 TO D-1660, Nagpur. | NAG-BST-C-001 TO 002 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|---|----------------------|--|
| (1) | (2) | (3) | (4) |
| 341. | State Tax Officer (VAT), 1 TO 40, Nagpur | NAG-VAT-C-001 TO 040 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 342. | Establishment Officer 2, State Tax Office, Nagpur | NAG-DDO-C-002 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 343. | State Tax Officer (Border Check Post). 1TO 3, Rajura, Chandrapur. | CHA-BCP-C-001 TO 003 | Whole of the State. |
| 344. | State Tax officer (Profession), Chandrapur. | CHA-PTO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 345. | State Tax Officer (Survey), Chandrapur. | CHA-SUR-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|--|----------------------|--|
| (1) | (2) | (3) | (4) |
| 346. | State Tax Officer (VAT), 1 TO 5, Chandrapur. | CHA-VAT-C-001 TO 005 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 347. | Establishment Officer, State Tax Office, Chandrapur. | CHA-DDO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 348. | State Tax officer (Profession), Gondiya. | GON-PTO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 349. | State Tax Officer (VAT), 1 TO 3, Gondiya. | GON-VAT-C-001 TO 003 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 350. | State Tax Officer (Border Check Post). 1TO 6, Devari, Gondiya. | GON-BCP-C-001 TO 006 | Whole of the State. |
| 351. | Establishment Officer, State Tax Office, Gondiya. | GON-DDO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|--|----------------------|--|
| (1) | (2) | (3) | (4) |
| 352. | State Tax Officer (VAT), 1 TO 2, Gadchiroli. | GAD-VAT-C-001 TO 002 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 353. | State Tax officer (Profession), Gadchiroli.. | GAD-PTO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 354. | Establishment Officer, State Tax Office, Gadchiroli. | GAD-DDO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 355. | State Tax Officer (VAT), 1 TO 3, Wardha. | WAR-VAT-C-001 TO 003 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 356. | State Tax officer (Profession), Wardha. | WAR-PTO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|--|----------------------|--|
| (1) | (2) | (3) | (4) |
| 357. | State Tax Officer (Survey), Wardha. | WAR-SUR-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 358. | Establishment Officer, State Tax Office, Wardha. | WAR-DDO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 359. | State Tax Officer (VAT), 1 TO 2, Bhandara. | BHA-VAT-C-001 TO 002 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 360. | State Tax officer (Profession), Bhandara. | BHA-PTO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 361. | State Tax Officer (Survey), Bhandara. | BHA-SUR-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|---|-------------------------------------|--|
| (1) | (2) | (3) | (4) |
| 362. | Establishment Officer, State Tax Office, Bhandara. | BHA-DDO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 363. | State Tax Officer (Border Check Post). 1 TO 6, Khapari/Warud, Amravati. | AMR-BCP-C-001 TO 006 | Whole of the State. |
| 364. | State Tax officer (Profession), 1 To 2, Amravati. | AMR-PTO-C-001 TO 002 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 365. | State Tax Officer (VAT), 1 TO 8 and 1 TO 12, Amravati. | AMR-VAT-C-001 TO 008 & C-010 TO 012 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 366. | State Tax Officer D-1675, Amravati. | AMR-BST-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|---|----------------------|--|
| (1) | (2) | (3) | (4) |
| 367. | State Tax Officer (Survey), Amravati. | AMR-SUR-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 368. | State Tax Officer (Internal Audit), Amravati. | AMR-AUI-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 369. | Establishment Officer, State Tax Office, Amravati. | AMR-DDO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 370. | State Tax Officer (Border Check Post), 1 To 3, Pimpalkbuti, Yavatmal. | YAV-BCP-C-001 To 003 | Whole of the State. |
| 371. | State Tax Officer (VAT), 1 TO 6, Yavatmal. | YAV-VAT-C-001 To 006 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 372. | State Tax officer (Profession), Yavatmal. | YAV-PTO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|--|----------------------|--|
| (1) | (2) | (3) | (4) |
| 373. | State Tax Officer (Survey), Yavatmal. | YAV-SUR-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 374. | Establishment Officer, State Tax Office, Yavatmal. | YAV-DDO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 375. | State Tax Officer (VAT), 1 TO 3, Khamgaon. | KHA-VAT-C-001 TO 003 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 376. | State Tax officer (Profession), Khamgaon. | KHA-PTO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 377. | State Tax Officer (Survey) Khamgaon. | KHA-SUR-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|--|----------------------|--|
| (1) | (2) | (3) | (4) |
| 378. | Establishment Officer, State Tax Office, Khamgaon. | KHA-DDO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 379. | State Tax Officer (VAT), 1 To 7, Akola. | AKO-VAT-C-001 TO 007 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad |
| 380. | State Tax Officer D-1683, Akola. | AKO-BST-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 381. | State Tax officer (Profession), Akola. | AKO-PTO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 382. | State Tax Officer (Survey) Akola. | AKO-SUR-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|--|----------------------|--|
| (1) | (2) | (3) | (4) |
| 383. | Establishment Officer, State Tax Office, Akola. | AKO-DDO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 384. | State Tax Officer (VAT), 1 To 3, Washim. | WAS-VAT-C-001 To 003 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 385. | State Tax officer (Profession), Washim. | WAS-PTO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 386. | State Tax Officer (Survey), Washim. | WAS-SUR-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 387. | Establishment Officer, State Tax Office, Washim. | WAS-DDO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|--|----------------------|--|
| (1) | (2) | (3) | (4) |
| 388. | State Tax Officer (Border Check Post). 1TO 6, Biloli, Deglur Nanded. | NAN-BCP-C-001 TO 006 | Whole of the State. |
| 389. | State Tax officer (Profession), Nanded. | NAN-PTO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 390. | State Tax Officer (Survey), Nanded. | NAN-SUR-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 391. | State Tax Officer D-1609, Nanded. | NAN-BST-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 392. | State Tax Officer (VAT), 1 To 7, Nanded. | NAN-VAT-C-001 To 007 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|--|----------------------|--|
| (1) | (2) | (3) | (4) |
| 393. | State Tax Officer (Internal Audit), Nanded. | NAN-AUI-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 394. | Establishment Officer, State Tax Office, Nanded. | NAN-DDO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 395. | State Tax officer (Profession), Parbhani. | PAR-PTO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad |
| 396. | State Tax Officer (Survey), Parbhani. | PAR-SUR-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 397. | State Tax Officer (VAT) 1 To 3, Parbhani. | PAR-VAT-C-001 To 003 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|--|----------------------|--|
| (1) | (2) | (3) | (4) |
| 398. | Establishment Officer, State Tax Office, Parbhani. | PAR-DDO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 399. | State Tax officer (Profession), Latur. | LAT-PTO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 400. | State Tax Officer (Survey), Latur. | LAT-SUR-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 401. | State Tax Officer (VAT), 1 To 4,Latur. | LAT-VAT-C-001 To 004 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 402. | Establishment Officer, State Tax Office, Latur. | LAT-DDO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

| Sr. No. | Designation of the Post and Head Quarter | MAHAVIKAS Code | Area |
|---------|---|----------------------|--|
| (1) | (2) | (3) | (4) |
| 403. | State Tax officer (Profession), Hingoli. | HIN-PTO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 404. | State Tax Officer (Survey), Hingoli. | HIN-SUR-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 405. | State Tax Officer (VAT), 1 To 3,Hingoli. | HIN-VAT-C-001 TO 003 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |
| 406. | Establishment Officer, State Tax Office, Hingoli. | HIN-DDO-C-001 | Whole of the State except the area included within the limits of Greater Mumbai and Revenue Districts of Thane and Raigad. |

RAJIV JALOTA,
Commissioner of State Tax,
Maharashtra State, Mumbai.